

**Information Note to the Press
(Press Release No. 23/ 2026)**

For Immediate Release

Telecom Regulatory of Authority of India

Extension of last date for submission of comments and counter-comments on TRAI Consultation Paper on 'Review of Tariff for Domestic Leased Circuits (DLCs)'.

New Delhi, 20 February 2026 - The Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on "**Review of Tariff for Domestic Leased Circuits (DLCs)**" on **23rd January, 2026**. The last date for submission of inputs/comments from stakeholders was earlier fixed as **22nd February, 2026**.

2. Keeping in view the requests received from industry association and stakeholders for an extension of time for submission of inputs / comments on the above-mentioned Consultation Paper, it has been decided to extend the **last date for submission of written comments and counter-comments up to 2nd March, 2026 and 9th March, 2026, respectively**.

3. The comments/counter-comments may be sent, preferably in electronic form, to Shri D. Manoj, Pr. Advisor (Financial & Economic Analysis), TRAI on the email id: pradvfea@traigov.in

4. For any clarification/information, Shri D. Manoj, Pr. Advisor (Financial & Economic Analysis), TRAI may be contacted at Tel. No. +91-11- 26701474.


(Atul Kumar Chaudhary)
Secretary